

अंशों के प्रशिक्षण तथा पुनर्वासि केन्द्र सम्बन्धी समिति

9608. श्री जमना लाल : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अंशों के प्रशिक्षण तथा पुनर्वासि केन्द्र सम्बन्धी समिति ने प्रशिक्षित और अप्रशिक्षित अंशों के लिए रोजगार की व्यवस्था करने की सरकार से प्रार्थना की है ताकि वे लोग अपनी जीविका कमा सकें ;

(ख) क्या यह भी सच है कि उन्होंने रेल गाड़ियों और बसों आदि में मुफ्त यात्रा की सुविधा की मांग की है ;

(ग) यदि हां, तो दिल्ली तथा अन्य स्थानों में केन्द्रीय सरकार के अधीन कितने अन्धे प्रशिक्षणार्थी हैं ; और

(घ) गत पांच वर्षों में कितने अन्धे व्यक्तियों को रोजगार दिया गया है ?

समाज कल्याण मंत्रालय में राज्य मन्त्री (डा० भीमती कूलरेखु गुह) : (क) समाज कल्याण विभाग इस समिति के बारे में कुछ नहीं जानता ।

(ख) प्रश्न नहीं उठता ।

(ग) वयस्क नेत्रहीनों के प्रशिक्षण केन्द्र देहरादून, का प्रशासन समाज कल्याण विभाग के हाथ में है । 1 अप्रैल, 1968, के दिन इस केन्द्र में 168 व्यक्ति प्रशिक्षण पा रहे थे ।

(घ) पिछले पांच वर्षों में विकलांग व्यक्तियों के 9 विशेष रोजगार केन्द्रों द्वारा लगभग 460 नेत्रहीन व्यक्तियों को रोजगार दिलया गया ।

Land Under Irrigation

9609. SHRI SITARAM KESRI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total land under irrigation as on the 31st March, 1968 ; and

(b) the areas likely to be brought under irrigation by 1970-71?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) About 90 million acres.

(b) About 103 million acres subject to availability of funds as envisaged.

Income-Tax Refund Cases

9610. SHRI T. P. SHAH :
SHRI KANWAR LAL GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) the number of Income-tax refund cases which remained undisposed of on the 31st March, 1968 and the amount that was to be refunded to the assesseees;

(b) whether Government have looked into the complaints that there is delay in the refund of the amount to the people;

(c) whether it is a fact that Government do not pay any interest on the amount to be refunded; and

(d) if not, the interest paid on the said amount during the last two years ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The information is not readily available. The same has been called for and will be laid on the Table of the House as soon as it is received.

(b) Yes, Sir. The complaints have been looked into and where necessary, appropriate action has been taken. Government is seized of the general problem relating to prompt issue of refunds. the matter is being constantly looked into and ways and means are being devised from time to time to eliminate delay in the grant of refunds.

(c) No, Sir. Wherever interest is due under the law, it is paid.

(d) The amount of interest paid by Government on delayed refunds during 1967-68 is not available. The amounts paid in two earlier years are as under :—

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|---------|-------------------------|
| 1965-66 | Rupees fifteen thousand |
| 1966-67 | Rupees eight thousand |